

U.G.C. (FITNESS OF CERTAIN UNIVERSITIES/INSTITUTIONS FOR GRANT) RULES, 1975

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): On behalf of Shri Arvind Netam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 25 of the University Grants Commission Act, 1956:—

- (i) The University Grants Commission (Fitness of Certain Universities for Grant) Amendment Rules, 1975, published in Notification No. G.S.R. 856 in Gazette of India dated the 12th July, 1975.
- (ii) The University Grants Commission (Fitness of Institutions for Grant) Rules, 1975, published in Notification No. G.S.R. 857 in Gazette of India dated the 12th July, 1975.

[Placed in Library. See No. LT-9889/75].

REVIEW AND ANNUAL REPORT OF STATE FARMS CORPORATION OF INDIA, LTD. NEW DELHI FOR 1973-74 AND ANNUAL REPORT OF RAJASTHAN STATE AGRO INDUSTRIES CORPORATION LTD., JAIPUR FOR 1973-74 AND AUDITED ACCOUNTS ETC. THEREOF

SHRI SHAH NAWAZ KHAN: On behalf of Shri Prabhudas Patel, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) (i) Review by the Government on the working of the State Farms Corporation of India Limited, New Delhi, for the year 1973-74,
- (ii) Annual Report of the State Farms Corporation of India Limited, New Delhi for the year 1973-74 along with

the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) Annual Report of the Rajasthan State Agro-Industries Corporation Limited, Jaipur for the year 1973-74 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-9890/75].

ANNUAL REPORTS AND AUDITED ACCOUNTS, ETC MAZAGON DOCK LTD. BOMBAY AND GOA SHIPYARD LTD., VASCODA-GAMA, GOA FOR 1973-74

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Annual Report of the Mazagon Dock Limited, Bombay, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) Annual Report of the Goa Shipyard Limited, Vascoda-Gama, Goa for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-9891/75].

NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL AND INSPECTION) ACT, 1963

PROF. D. P. CHATTOPADHYAYA: On behalf of Shri Vishwanath Pratap Singh, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (8) of section 17